Written Answers to		[2 MAY, 2012]	Unstarred Questions 123	
1	2	3	4	5
22	Rajasthan	83	85	73
23	Sikkim	2	1	0
24	Tamil Nadu	7 6	77	65
25	Tripura	2	2	2
26	Uttar Pradesh	348	331	277
27	Uttrakhand	16	19	13
28	West Bengal	72	73	97
29	Andaman and Nicobar	0	1	5
30	Chandigarh	2	5	4
31	Dadar and Nagar Haveli	0	0	0
32	Daman and Diu	0	0	1.
33	Delhi	10	22	29
34	Lakshadweep	0	0	0
35	Puducherry	2	2	3
	Total	1599	1574	1438

Terror threat from L-E-T to oil refineries

 $2874.\,$ DR. JANARDHAN WAGHMARE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the inputs provided by the Intelligence Bureau recently has pointed out terror threat from Pak based Lashkar-e-Taiba (L-e-T) to biggest oil refineries in the country;
 - (b) if so, the details thereof;
- (c) whether in view of threat posed by terrorist organisations, Government proposes to provide fool proof security to all the major oil refineries in the country;
- (d) if so, whether the Ministry of Home Affairs has taken up the matter with the Ministry of Petroleum and Natural Gas; and
 - (e) if so, the concrete steps Union Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) The Government has received reports/threat inputs indicating plans of terrorists to target important vital installations, including refineries, in the country.

The primary responsibility for providing security to vital installations, including refineries, is of the State Governments/Union Territory (UT) Administrations concerned. The threat inputs, whenever received, are shared with the State Governments/UT Administrations and Department concerned. State Police and Managements of such installations are sensitized to coordinate security measures and strengthen security to counter these threats.

Further, periodic security audits of vital installations in the country, including refineries, are conducted by the Central Security Agencies. The recommendations contained in the reports of such security audits are communicated to the Departments/ State Governments/Union Territory Administrations concerned for strengthening the security arrangements in respect of such vital installations.

Besides, Central Armed Police Forces (CAPF) are deployed at many of these vital installations and requests of State Governments/Depts., for deployment of CAPF personnel, as and when received, are also considered and necessary deployments made for security of vital installations.

Security of Gujarat ports

2875. SHRI NATUJI HALAJI THAKOR : SHRI DILIPBHAI PANDYA : SHRIMATI SMRITI ZUBIN IRANI :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that security of Gujarat Ports is inadequate and lacks institutional mechanism;
 - (b) whether ports of Gujarat require security set up;
- (c) if so, what steps have been taken by Government for security of these ports; and
 - (d) if not, what action Government is planning to protect these ports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Central Industrial Security Force (CISF) is deployed to look after the security of the Kandla Port Trust, which is a Major Port in Gujarat. The respective Port Authorities are responsible for the matters related to the security of other Ports. Ministry of shipping has also constituted a Working Group for standardization of ports security.